

14

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 461/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

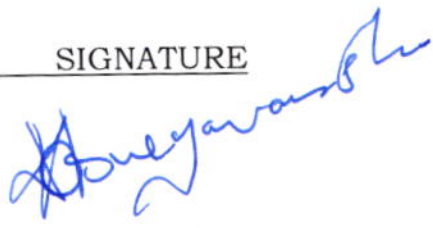
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018


NAME OF THE PARTIES: Sudalloys Pvt. Ltd.
V/s.
Saptasatij Metatech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Sl. No. 14	ASHISH SURYAVANSHI i/g	ADVOCATE	
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MR. PRAVIN
SHEWALE
FOR RESPONDENT

DIPTI KOLI
i/g Mr.
LAW CHAMBER
OF SIDDHARTH
MURAKKA
ADVOCATE 

ORDER

TCP No.461/I&BP/NCLT/MB/MAH/2017

On the consent terms filed, at request of the Petitioner Counsel, this Company Petition
is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl: Consent terms.

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
AT MUMBAI, BENCH - I
COMPANY PETITION NO. 461 OF 2017**

IN THE MATTER OF:

SUDALLOYS PVT. LTD.

...PETITIONER

Versus

SAPTASATIJ METATECH PRIVATE LIMITED

...RESPONDENT

MEMO OF WITHDRAWAL

MAY IT PLEASE YOUR WORSHIP: -

It is most respectfully submitted on behalf of the Petitioner as under: -

1. That the above referred petition is settled between the parties and the above Petitioner wishes to withdraw the present Petition unconditionally.
2. That the Petitioner and the Respondent have entered into the Consent Term and the same has been taken on record. (Copy of the Consent Term is annexed)
3. That the Petitioner wishes to withdraw the above said petition, on the basis of the consent term.
4. Hence, the Hon'ble Court be permit to withdrawal the above said petition.

Dated this 22nd day of January, 2018.

**For Law Chamber of Siddharth Murarka,
Advocates, High Courts and Supreme Court of India
Advocate for the Petitioner**



**Niraj Shah
Associate Advocate**

राष्ट्रीय कम्पनी विधि आधिकारण	
NATIONAL COMPANY LAW TRIBUNAL	
मुंबई न्यायपीठ/MUMBAI BENCH	
22 JAN 2018	
डायरी नं./ Diary NO.	1962
कॉ. पीटीशन ऑप्लिकेशन	11:30 AM
CO. PETITION APPLICATION NO.	

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
AT MUMBAI BENCH - I
T. COMPANY PETITION NO. 461 OF 2017**

SUDALLOYS PVT. LTD.

...PETITIONER

V/S

SAPTASATIJ METATECH PVT. LTD.

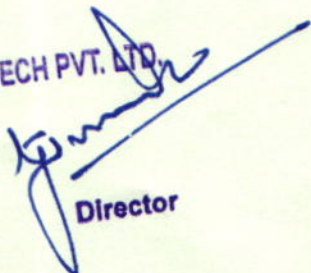
...RESPONDENT

CONSENT TERMS

1. The Respondent Company admits the claim of the Petitioner.
2. The Respondent has agreed to pay and the Petitioner has agreed to accept, a sum of Rs.38,50,000/- (Rupees Thirty Eight Lakhs and Fifty Thousand Only) in lumpsum, towards full and final settlement of the claims including dues towards Saptasatij Metatech Pvt.Ltd.,Saptasatij Industries Pvt.Ltd.,Amba Enterprises ,*inter-alia* between both the parties.
3. The Respondent has already handed over Eleven (11) Cheques, drawn on HDFC BANK , Aundh Branch, the details thereof are as under:-

Sr. No.	Date	Cheque No.	Amount in Rs.
1.	01.02.2018	000051	3,50,000.00
2.	01.03.2018	000052	3,50,000.00
3.	01.04.2018	000053	3,50,000.00
4.	01.05.2018	000054	3,50,000.00
5.	01.06.2018	000055	3,50,000.00
6.	01.07.2018	000056	3,50,000.00
7.	01.08.2018	000057	3,50,000.00
8.	01.09.2018	000058	3,50,000.00
9.	01.10.2018	000059	3,50,000.00
10.	01.11.2018	000060	3,50,000.00
11.	01.12.2018	000061	3,50,000.00
		TOTAL	38,50,000.00

For SAPTASATIJ METATECH PVT. LTD.


Director



Chunnil Lood

4. The Respondent through Directors Mr. Liladhar Warade undertake to honour these cheques, as and when presented to the Bank.
5. The both Parties herein withdraw all their respective claims and allegations against each other in view of these consent terms.
6. The above T. Company Petition be disposed off in terms of these consent terms.
7. No order as to costs.

Place:- Mumbai

Date: - 22nd January, 2018

For Sudalloys Pvt. Ltd.
(Petitioner)

Kunal Sood

Kunal Sood
Authorised Person of the Petitioner

For Law Chamber of Siddharth Murarka
Advocate for Petitioner

Siddharth Murarka
for Siddharth Murarka

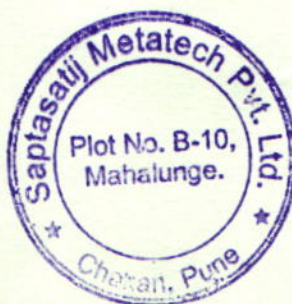
For Saptasatij Metatech Pvt. Ltd.
(Respondent)

Liladhar Warade
Director

for Advocate for Respondent

For SAPTASATIJ METATECH PVT. LTD.

Liladhar Warade
Director



Kunal Sood

BEFORE NATIONAL LAW COMPANY TRIBUNAL
MUMBAI, BENCH - I
T. COMPANY PETITION NO. 461 OF 2017

Sudalloys Pvt. Ltd.

...Petitioner

Versus

Saptasatij Metatech Pvt. Ltd.

...Respondent

CONSENT TERMS

Dated this 22nd day of January, 2018